



Confidential

## Reserve Bank of India

(Department of Statistics and Information Management)

(International Investment Position Division)

Co-ordinated Portfolio Investment Survey (CPIS)

for Non-Financial Companies, Non-Banking Financial Companies and Insurance Companies

*Tips while filling the form: Use [Tab] or [Enter] to navigate through the fields while filling the form.*

**Please read the guidelines/definitions carefully before filling-in the Return.**

[Click here to read](#)

### *System Requirement and Technical Instruction*

1. The company **must use the latest survey schedule** which is in **.xls format** without any macros.
2. The company is required to save the survey schedule in Excel 97-2003 workbook i.e. in **.xls format only**.
3. In order to save the survey schedule in .xls format, follow the below-mentioned steps:
  - a. Go to **Office Button / File** → **Save As** → **Save As type**
  - b. Select **“Excel 97-2003 Workbook”** and **Save** the survey schedule in **.xls format**.
4. Filled-in the Excel based CPIS NFC schedule should be sent by email at [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in). Any other attachment should not be forwarded along with the CPIS NFC survey schedule.
5. After sending the filled Excel based CPIS NFC survey schedule to [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in), **you will receive an acknowledgement. Ensure that you have received a successful processing acknowledgement. If some error is mentioned in the acknowledgement rather than successful processing statement, then you are required to resubmit the form by rectifying the mentioned error.**

**Go to *Next Page* >>**

<< Go to **Previous Page**



Go to **Next Page** >>

## RESERVE BANK OF INDIA

(Department of Statistics and Information Management)

(International Investment Position Division)

### Co-ordinated Portfolio Investment Survey (CPIS)

for Non-financial companies, Non-Banking Financial Companies and Insurance Companies

#### INSTRUCTIONS:

The Reserve Bank's **Co-ordinated Portfolio Investment Survey (CPIS)** is conducted under the auspices of the International Monetary Fund (IMF), wherein information is collected from **Indian resident companies on their foreign financial assets position** as at end-March of the previous financial year (FY) and end-September of the latest FY. This information is used in the compilation of India's Balance of Payments (**BoP**), International Investment Position (**IIP**), and Coordinated Portfolio Investment (CPIS data).

The completed return in Excel format should be sent at e-mail: [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in) .

**Confidentiality Clause:** The company-wise information so provided will be kept confidential and only consolidated aggregates will be released by the Reserve Bank.

#### General Instruction for filling-in the Schedule:

- 1) All information should relate to the position as at the end of March and end of September of the current year.
- 2) Country-wise information on external assets should be disclosed in Block 1(less than 10 % Direct Investment abroad) and Block 2 (Portfolio Investment abroad) of the return.
- 3) **For the purpose of valuation, market value should relate to**  
In case of listed company, equity should be valued using share price on closing date of reference period, while in case of unlisted company, Own Fund of Book Value (OFBV) Method should be used.
- 4) While furnishing the information about the foreign assets in Block 2, kindly select the proper option for description of assets in terms of financial instruments e.g. investment in equity securities, Money Market Instruments (short term investment), Bonds & Notes (long term Investment)
- 5) All amount reported in Indian rupees should be rounded off to the nearest lakhs. Rupee value may be worked out on the basis of exchange rates on March 31 and September 30 of the current year.

For any clarification, please contact our Helpdesk:

e-mail : [cpis@rbi.org.in](mailto:cpis@rbi.org.in)

----- End of Annex - I -----

### Concepts & Definitions to be used while filling-in the form

#### Residence of Enterprises

An enterprise is said to have a centre of economic interest and to be a resident unit of a country (economic territory) when the enterprise is engaged in a significant amount of production of goods and/or services there or when it owns land or buildings located there. The enterprise must maintain at least one production establishment in the country and must plan to operate the establishment indefinitely or over a long period of time.

#### A. Direct Investment:

Direct investment is a category of international investment in which a resident entity in one economy [Direct Investor (DI)] acquires a lasting interest in an enterprise resident in another economy [Direct Investment Enterprise (DIE)]. It consists of two components.

**(a) Direct Investment abroad by Indian companies** (less than 10 % equity holding)

If the reporting Indian company invests in equity & participating preference shares of overseas company, under the Overseas Direct Investment Scheme in India and holds **less than 10 per cent** of the equity plus participating preference shares capital of overseas company, then it should be reported under **Block-1**.

**B. Portfolio Investment:**

**(i) Portfolio Investment** (Block 2)

It covers **external claims by reporting Indian company** in equity and debt securities **other than those included in direct investment**. Debt securities include long-term bonds & notes and short-term money market instruments.

Any investment made **by the Indian company** in foreign shares and / or debt securities, **apart from the investment made under the Overseas Direct Investment Scheme**, should be reported under **Block-2** (Portfolio assets).

**(ii) Bonds and Notes**

This category includes debt securities with original contractual maturities of more than one year (long-term). It includes the long-term securities such as Debentures, Non-participating preference shares, Convertible bonds, Negotiable certificates of deposit, Perpetual bonds, Collateralized mortgage obligations, Dual currency, Zero coupon and other Deep discounted bonds, Floating rate bonds and Index-linked bonds etc..

**(iii) Money Market Instruments**

These short-term instruments with original contractual maturities up to one year include treasury bills, commercial paper, banker's acceptances, short-term negotiable certificates of deposit and short-term notes issued under note issuance facilities. It may be noted that the instruments that share the characteristics of money market instruments but are issued with maturities of more than one year are classified as Bonds and Notes.

[Go to Next Page >>](#)

<< Go to *Previous Page*



Go to *Next Page* >>

**Confidential**

**RESERVE BANK OF INDIA**  
Department of Statistics and Information Management  
(International Investment Position Division)

**Co-ordinated Portfolio Investment Survey (CPIS)**

**Semi-annual Survey for Reference Period:**  
**September, 2022**

*(To be filled by Non-financial companies, Non-Banking Financial Companies and Insurance Companies)*

The information furnished in the schedule will remain confidential with the Reserve Bank of India.

Please read the instructions carefully before filling-in this schedule.

**1. Company Name & Address**

- (i) Name of the reporting Company
- (ii) CIN No of the Company allotted by Ministry of Corporate Affairs, GoI *(21 digit)*
- (iii) PAN Number of Company given by Income Tax Department *(10 digit)*
- (iv) Industry Classification of the reporting company *(select from drop down)*
- (v) Registered Address
  
- (vi) City
- (vii) State
- (viii) Pin Code
- (viii) Fax No.

Select

**2. Contact Details**

- (i) Name
- (ii) Email
- (iii) Tel. No. / Mobile No.


**3. RBI Code (for RBI use only)**

--	--

**Note: Country wise consolidated information pertaining to each type of investment should be reported separately.**

**BLOCK 1**

**Direct Investment Abroad (Less than 10% equity holding)**

Please furnish here the market value of outstanding investments in Direct Investment Enterprises (DIE), made by your company under the Overseas Direct Investment (ODI) Scheme, in each of which your company hold less than 10 % equity shares on the

**BLOCK 2**

**Portfolio Investment Abroad**

Please furnish here the market value of outstanding investments in non-resident enterprises (made by your company under portfolio scheme), other than those made under ODI scheme reported in Block1

← Sr.No.	Country of Non-Resident Direct Investment Enterprise	Amount in Rupees Lakh		Description of the Assets	Country of Non-Resident Enterprise	Amount in Rupees Lakh	
		As on end-March, 2022	As on end-September, 2022			As on end-March, 2022	As on end-September, 2022
(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
	<b>&gt;- TOTAL - &gt;</b>	<b>0.00</b>	<b>0.00</b>			<b>0.00</b>	<b>0.00</b>
1	Select			Select	Select		
2	Select			Select	Select		
3	Select			Select	Select		
4	Select			Select	Select		
5	Select			Select	Select		
6	Select			Select	Select		
7	Select			Select	Select		
8	Select			Select	Select		
9	Select			Select	Select		
10	Select			Select	Select		
11	Select			Select	Select		
12	Select			Select	Select		
13	Select			Select	Select		
14	Select			Select	Select		
15	Select			Select	Select		
16	Select			Select	Select		
17	Select			Select	Select		
18	Select			Select	Select		
19	Select			Select	Select		

20

Select

21

Select

22

Select

23

Select

24

Select

25

Select

26

Select

27

Select

28

Select

29

Select

30

Select

31

Select

32

Select

33

Select

34

Select

35

Select

36

Select

37

Select

38

Select

39

Select

40

Select

41

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

Select

42	Select		Select	Select
43	Select		Select	Select
44	Select		Select	Select
45	Select		Select	Select
46	Select		Select	Select
47	Select		Select	Select
48	Select		Select	Select
49	Select		Select	Select
50	Select		Select	Select

**Declaration**

Validation points for confirmation	Select (Yes/No)
All provided values are in proper format, <i>like, CIN, PAN number, email, etc.</i>	Select

**\* I hereby declare that the information given in this return is complete and correct to the best of my knowledge and belief.**

i. Name in Full	<input type="text"/>
ii. Designation	<input type="text"/>
iii. Email ID:	<input type="text"/>
iv. Date:	<input type="text"/>

**Survey form is complete. Now you can submit the form by email to the email id [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in)**

**Go to *Next Page* >>**

<< Go to *Previous Page*

### Contact Detail:

Please complete the survey schedule and mail it to [cpisnfc@rbi.org.in](mailto:cpisnfc@rbi.org.in).

In case of any query or clarifications required, kindly contact us on below mentioned details:

Email: [cpis@rbi.org.in](mailto:cpis@rbi.org.in)

Telephone no: [022-26578348/8293](tel:022-26578348/8293)